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**NATIONAL COMPANY LAW TRIBUNAL
AMRAVATHI BENCH**

PRESENT: HON'BLE JANAB MOHAMMED AJAML _ MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 12.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	TCP(IB) NO. 21/7/AMR/TP/2019
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 28/7/HDB/2019
NAME OF THE COMPANY	Vinsari Fruitech Ltd
NAME OF THE PETITIONER(S)	Stressed Assdets Stabilisation Fund
NAME OF THE RESPONDENT(S)	Vinsari Fruitech Ltd
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VUSN Raju	Advocates	9866 446467	
K. Shreya		88971 72671	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Vijaya Kumar Reddy M. SARAN	Adv	902071136	

ORDER

Counsel for both the sides are present. They filed a joint memo under signatures of the parties for withdrawal of the CP. Memo is accepted. Accordingly, permission is granted to withdraw the petition under Rule 8 of Bankruptcy (Application to Adjudicating Authority) Rules 2016. The CP is accordingly dismissed as withdrawn.

Sd/-
MEMBER JUDICIAL